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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

27.11.2017

O.A./260/710/2012

LAL BAHADUR MOHANTA  
-V/S-  
STEEL AUTHORITY OF INDIA

ITEM NO:15

FOR APPLICANTS(S) Adv. : Mr. M. R. Mohanty on behalf of Mr. A. K. Choudhury

FOR RESPONDENTS(S) Adv.: Mr. B. K. Pattnaik

Notes of The Registry	Order of The Tribunal
<p>On 27.11.17 Copies of the order are being provided to Counsel for both sides. P.M.S. 1.12.17 C.O.</p>	<p>Mr. M. R. Mohanty, proxy counsel, submits written notes of arguments on behalf of Mr. A.K.Choudhury, Ld. Counsel for the applicant.</p> <p>For the reasons to be recorded separately, this O.A. stands disposed of.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>W.S.</p> <p>pms</p>